

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.14
I.A.No.122/2022 in
C.P.(IB)No.228/BB/2018**

IN THE MATTER OF:

M/s. Indu Corporation Pvt. Ltd. ... Petitioner
Vs.
M/s. Bhuwalka Steel Industries Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 22.09.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP : Shri A. Murali
For the Canara Bank : Ms. Chitra Nirmala
For the Applicant in
I.A.No.122/2022 : Ms. Aishwarya

ORDER

List the case on **17.11.2022**.

- Sol -

**(MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)**

- Sol -

**(KISHORE VEMULAPALLI
MEMBER (JUDICIAL)**